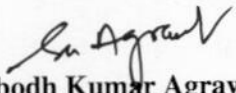


Form G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHIMA EDIBLES PRIVATE LIMITED
[BUSINESS OF MANUFACTURE OF GRAIN MILL PRODUCTS AT HALDIA]
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	SHIMA EDIBLES PRIVATE LIMITED CIN: U15319WB2004PTC098199
2	Address of the registered office	Ramnagar, P.O.- Bhuniaraychak, P.S- Durgachak, Dist: Purba Medinipur, Midnapore, Haldia-721635, West Bengal
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Ramnagar, P.O.- Bhuniaraychak, P.S- Durgachak, Dist: Purba Medinipur, Midnapore, Haldia-721635, West Bengal, India
5	Installed capacity of main products/ services	Installed Capacity- 5 chamber- at capacity of 3,39,150 Quintals The Company is engaged primarily in the business of manufacture of grain mill products, manufacture of potato flour and meal, production of corn oil and other grain milling and processing activities thereof.
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2009-10 available Quantity- NA Value- Total Revenue- Rs. 2,61,48,436
7	Number of employees/ Workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years - Can be obtained by mailing at cirp.shimaedibles@gmail.com ; b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/U15319WB2004PTC098199
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at cirp.shimaedibles@gmail.com / subodhka@gmail.com
10	Last date for receipt of Expression of Interest	29th December, 2025
11	Date of issue of Provisional List of Prospective Resolution Applicants	03rd January, 2026
12	Last date for submission of Objections to Provisional List	08th January, 2026
13	Date of issue of Final List of Prospective Resolution Applicants	12th January, 2026
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	12th January, 2026
15	Last date for submission of Resolution Plans	16th February, 2026
16	Process email id to submit EOI	cirp.shimaedibles@gmail.com / subodhka@gmail.com
17	Details of the corporate debtor's registration status as MSME	Details are not available


Subodh Kumar Agrawal
Resolution Professional of Shima Edibles Private Limited
IBBI/IPA-001/IP-P00087/2017-18/10183
AFA Valid till 31st December, 2025
Room No 301, 3rd Floor
1 Ganesh Chandra Avenue
Kolkata 700013

Date: 08th December, 2025
Place: Kolkata